

हस्ता का उत्प्रेषण है। उड़ीसा सरकार ने गलती करने वाले अधिकारियों को मूवस्तल कर दिया है। जांच हो रही है।

#### **Issues of Photo Passes to representatives of Industrial Houses**

3171. SHRI R. L. BHATIA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4449 on the 16th July, 1980 regarding admission of liaison officers of Industrial Houses to Ministries/Departments and state:

(a) the names of the Industrial Houses whose representatives have been issued photo passes for visits to the various Ministries and the period of their passes;

(b) the reasons for not restricting the visits by the representatives and Liaison officers of the Industrial Houses to the officers of the rank of Under Secretary and above;

(c) whether even Wednesdays having been declared as meetingless days, these liaison officers are still getting permission to enter the Ministries particularly in the Udyog Bhawan, Shastri Bhawan and North Block and there is no check on their movements;

(d) whether some of them get one pass and then use it for coming the whole day without any check; and

(e) the steps which Government propose to take to stop such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1547/80].

(b) Visitors including those representing Industrial Houses, who are issued a daily pass, are allowed to see only officers of the rank of Under

Secretary and above, except where it is considered necessary to permit visitors to officers of a rank lower than Under Secretary as a functional requirement.

In the case of non-officials, who have been issued photo passes valid for a period of one year, it is for the concerned Administrative Ministry, on whose recommendations the passes are issued, to ensure that there is no misuse of such passes.

(c) While Wednesdays have been declared as meetingless days, visitors have not been debarred from seeing officers on these days.

(d) and (e). There are instructions that the officer visited by a non-official should invariably collect the daily visitor's pass from the visitor and return it to the Reception Officer so as to prevent it from being misused.

Instances of misuse of the daily pass, when brought to the notice of the security organisation, are dealt with suitably.

#### **Finalisation of Sixth Five Year Plan**

3172. SHRI AMARSINH RATHAWA: Will the Minister of PLANNING be pleased to state:

(a) when the Sixth Five-Year plan will be finalised;

(b) whether Government are aware that delay in finalising the document is hampering the progress of planning; and

(c) if so, the measures being taken or proposed to be taken to ensure that the development process does not get obstructed in the absence of a comprehensive plan pace?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a). The draft of the Sixth Five Year Plan is expected